

(8) M/s Arya Vart Export Corporation.

(9) M/s Steel (1957) Pvt. Ltd.

That is all.

SHRI B. K. P. SINHA: The hon. Minister has mentioned the names of certain ladies. Is it not a fact that these ladies merely lend their names and they are not actively associated with the business?

HON. MEMBERS: No, no.

SHRI B. K. P. SINHA: They usually lend their names. They are not actually connected with the business. Why have they been arrested?

(No answer)

SHRI ARJUN ARORA: May I know if the passports of these persons have either been cancelled or impounded or something done or . . .

AN HON. MEMBER: They have no passport.

SHRI ARJUN ARORA: No, no. They have. Are they still able to go abroad?

SHRI DINESH SINGH: I cannot say offhand whether they possess passports, whether they have them or not.

شری اے۔ ایم۔ طارق - جو ۱۰

آدمی نہیں پکڑے گئے ہیں کیا منسٹر صاحب یہ بتائیں گے کہ ان کے نام کیا ہیں اور کیا یہ درست ہے کہ ایک

صاحب کا نام منسٹر راج نرائن ہے ؟

†[श्री ए० ए० तारिक : जो दो ब्राह्मी नहीं पकड़े गए हैं क्या मिनिस्टर साहब यह बताएंगे कि उनके नाम क्या हैं और क्या यह दुस्त है कि एक साहिब का नाम मिस्टर राजनारायण है ?]

श्री राजनारायण : पिछली बुद्धि गंवार की । हमारे यहां एक कहावत है कि जो गंवार होते हैं वे पीछे से बोलते हैं ।

†[] Hindi transliteration.

SHRI A. G. KULKARNI: May I know from the Minister whether the export entitlements obtained by the merchants are being tallied by the actual figures regarding the exports made, and if a tally is made, has the Government come to the finding that there is a large gap where the people have defrauded the Government by vicious means?

SHRI DINESH SINGH: I could not say, Sir, that there is any large gap in this case. The point is that when they export, they get a G. R. form on which they give all the details. These are kept with the Reserve Bank. When the money is received from them, then they tally with the G. R. forms.

EXPORTS BY STEEL PLANTS

*356. SHRI BABUBHAI M. CHINAI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the public sector steel projects have entered the export market; and

(b) if so, what are the important products being exported at present?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI):

(a) Yes, Sir.

(b) The important products being exported are pig iron, billets, rails, bars, structurals and pipes.

SHRI BABUBHAI M. CHINAI: May I know what is the value of exports and to which countries these are exported?

SHRI P. C. SETHI: The export value has been rising from year 1959-60. In the current year we are likely to export only from the Hindustan Steel, steel worth about Rs. 20 crores. The main countries to which exports have been made are Sudan, Turkey, Iran and Ghana. Some of the countries have taken rails, while Japan has taken pig iron and billets.

SHRI BABUBHAI M. CHINAI: May I know whether there is any subsidy element of price in this? May I also know how does it compare with other countries' products so far as our products are concerned?

SHRI P. C. SETHI: As far as the subsidy is concerned, there is an element of subsidy ranging from 10 per cent to 25 per cent on the f.o.b. value on items on which subsidy is given. As far as the quality is concerned, our quality compares quite favourably with others. As far as the price is concerned, the subsidy itself shows that there is an element of difference in price.

SHRI SURJIT SINGH ATWAL: May I know whether it is a fact that the steel materials exported by us have been returned by some of the countries saying that these are not of proper size and they are of defective quality?

SHRI P. C. SETHI: No, Sir. There was an old case when the packing was not properly done. We have now overcome all those difficulties.

SHRI NIREN GHOSH: Is it a fact that recent reports have appeared in the Press that there is a glut of steel products in the Indian market, whereas the installed capacity is not being fully utilised and the production has not picked up this year at all? May I know whether we have stopped importing steel and whether the demand for steel in the country has gone down?

SHRI P. C. SETHI: There is a glut in certain varieties or categories especially in structurals, rails, bars, etc. As far as the import is concerned, that is, in the flat products, we are still short of flat products and therefore the import content is not reduced. Because there is a glut in certain categories, that is why we are trying to find an export market for these.

SHRI SITARAM JAIPURIA: After the decontrol of steel, may I know from the Minister whether the total

quantum of subsidy has increased or decreased? If so, what is the total quantum of subsidy and whether it is met by the Hindustan Steel themselves or it is met by the Government?

SHRI P. C. SETHI: Actually as far as export is concerned there are two schemes. For engineering goods the J.P.C. makes good the loss. As far as the other exports are concerned, they are being subsidised with the concurrence of the Commerce Ministry and the Finance Ministry. The range is anything between 10 per cent and 25 per cent, on items on which subsidy is given.

SHRI V. V. RAMASWAMY: May I know whether the machinery manufactured in the Bangalore factory is exported to other countries? If so, may I know the value and the countries to which we are exporting?

SHRI P. C. SETHI: I have no idea about the machines which are being exported because they are being dealt with by the other Ministries. As far as the engineering industry is concerned, we are giving a subsidy.

IMPORT LICENCES FOR CAPITAL GOODS AND COMPONENTS

*357. SHRI P. K. KUMARAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that licences are issued for the import of capital goods, components and raw materials which are either available in the country or for which industrial capacity exists remain unutilised;

(b) if so, whether considerable amount of foreign exchange is lost every year due to such imports; and

(c) what steps have been taken by Government to prevent the import of equipment and raw materials which are either available in the country or which can be provided indigenously?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) No, Sir.